

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JA-COB): (a) Yes, Sir.

(b) There are no confirmed reports of women terrorists having undergone training.

(c) Besides, stepping up vigil on the border, dusk to dawn curfew has been clamped in the 5 km. belt along the border. Intelligence set up has been beefed up, Disturbed Areas Act and Armed Forces (Special Powers) Act have been enforced in the border districts of J&K and there is better co-ordination between the Army, Para military Forces and the State Police.

[English]

**Condemnation of Acts of Terrorism in Jammu and Kashmir by European Parliament**

1348. SHRI RABI RAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether the European Parliament has unequivocally condemned all acts of terrorism in Jammu and Kashmir; and

(b) if so, to what extent it has helped in the release of hostages and restoration of normalcy in the State?

THE MINISTER OF EXTERNAL AFFAIR (SHRI MADHAVSINH SOLANKI): (a) Yes Sir.

The European Parliament passed a Resolution on 11th July, '91 unequivocally condemning the terrorist actions and kidnappings committed by certain Kashmiri militant groups.

(b) The Foreign hostages had already been released before the passage of the Resolution. The Resolution reflects the growing awareness of and condemnation in Europe of the violence, kidnappings and other terrorist actions perpetrated by the terrorists. The release of the other hostages or improvement in the situation in Jammu & Kashmir has not taken place.

[Translation]

**Schemes for Dredging Silted Dams and Tanks**

1349. SHRI V. N. SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some schemes for dredging the silted dams and large ancient tanks in Uttar Pradesh and Madhya Pradesh are pending with the Union Government;

(b) if so, the details thereof; and

(c) the time by which those are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No such schemes are pending with the Union Government.

(b) and (c) Do not arise.

[English]

**Constitution of Goa Freedom Fighters Committee**

1350. SHRI RAM KAPSE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have received any proposal from the Goa freedom fighters for the formation of a Committee consisting of eminent Goa freedom fighters for redressal of their grievances; and

(b) if so, the details thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JA-COB): (a) and (b) The former Prime Minister while inaugurating the All India Goa Satyagrahis Conference on 27-4-91 at Panaji, Goa, had stated that a nine member Committee headed by Shri N. G. Gorey and consisting of Prof. Madhu Dandavate, S/Shri Mohan Dharla and Shri Bhanu Limaye with

five other members to be chosen by Shri Gorey from other States could be formed to look into the grievances of the Goa freedom fighters. The Akhil Bhartiya Goa Swatantrata Sangram Sainik Sangh has recently sent a letter in this regard. The matter is under consideration of the Government.

**Agro-Based Industries**

1351. SHRI VIJAY NAVAL PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have surveyed the number of agro-based industries operating in various states:

(b) if so, the number of industries operating at present; and

(c) the steps taken by the Government for setting up agro-based industries in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) The information is being collected and will be laid on the Table of the House.

**Fish Production**

1352. PROF. K. V. THOMAS: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity of fish available in the Arabian Sea, Indian Ocean and Bay of Bengal separately; and

(b) the quantity of fish caught during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The estimated fishery potential of the Indian Exclusive Economic Zone which embraces the Arabian Sea, Indian Ocean and Bay of Bengal is as follows:—

Arabian Sea	2.587 million tonnes
Bay of Bengal	1.014 million tonnes
Indian Ocean (Oceanic)	0.299 million tonnes

**Total** 3,900 million tonnes

(b) The quantity of marine fish landed in the country during 1990-91 was about 2.3 million tonnes.

*[Translation]*

**Rose Cultivation in Sikanderpur (U.P.)**

1353. SHRI HARI KEWAL PRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to provide special assistance to rose growing farmers in Sikanderpur (Balija) of Uttar Pradesh for cultivation of superior quality rose;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) An assistance of Rs. 11.66 lakh has been proposed for a period of three years from 1990-91 which will be shared equally by the Central and State Governments on 50:50 basis. 25 acres of land would be covered under new plantations each year and 25 acres each during 1991-92 and 1992-93 will be covered under rejuvenation of old plantations. Technical assistance is provided by the State Government and the National Horticulture Board.

(c) Does not arise.

**Electronic Telephone Exchanges at Akola District in Maharashtra**

1354. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of electronic telephone exchanges likely to be set up in Akola District of Maharashtra during 1991-92;

(b) whether any time schedule has been fixed for setting up of such exchanges; and